

## CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF JUNE-2025

[illegible]

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Oppetitioner Name Respondent Name	Vs Advocate	Advocate Mobile Number	Date Decision	Of Days for Disposal	Whether Pre-Institution Mediation Took Place	Nature Disposal (Contested Settled)	Of Date Executio /N Decree	Of Number of Days Section	Act of Recovery
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	TRADE MARK	CS (COMM)-1068/2023	21.07.2023	HAMDARD NATIONAL FOUNDATION VS. KLM PHARMA	SH. SHIVENDRA PRATAP SINGH	9953394364	04.06.2025	684 DAYS	NO	CONTESTED	NIL	NIL	TRADE MARK
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL													
6	SH. NEELAM SINGH, DJ COMM-06 FIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	2/2024	19.12.2023	M/S. DHARAM DIGITAL PRESS (COUNTER CLAIM) VS. MINOSHA INDIA LTD.	SHASHWAT ROY	9953994696	05.06.2025	534 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	142/2020	03.02.2020	DMS PROJECTS PVT. LTD. VS. BIO VEDA ACTION RESEARCH COMPANY	KAILASH CHANDRA	9810675135	06.06.2025	1950 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	538/2023	06.03.2023	MS. ARYAV GREEN ENERGY PVT. LTD. VS. MS JACKSON ENGINEERS LTD.	YUGANT KUCHAR	9971161636	06.06.2025	823 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	711/2022	23.07.2022	IGT SERVICES AND TECHNOLOGIES VS. CUE LEARN (P) LTD.	ARSH VARDHA	9467194651	09.06.2025	1052 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	2285/2022	27.03.2022	PNB VS. SARKAL GLOBAL	MEENA GUPTA	9654336403	09.06.2025	977 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL													
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THC DELHI	TRADE MARK	CS (COMM)-883/2024	16.08.2024	ANIL JAIN VS. RAJAN BHUTANI	SH. HITESH CHABBRA	9953394364	03.06.2025	294 DAYS	NO	CONTESTED	NIL	NIL	TRADE MARK
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL													
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/673/2023	20/04/23	GAURAV CHADHA PROP. OF M/S KONCEPT SOLUTION PVT. LTD. AND ANR. Vs M/S DAGAR HOSPITALITY AND	NEERAJ DAHIY	9971767788	04/06/25	776	Yes	CONTESTED	04/06/25	o	
			307	Civil	CS (COMM)/1341/2024	06/12/24	Rajender Kumar Gupta Vs Municipal Corporation of Delhi	A.K TRIVEDI	9871441764	06/06/25	182	Yes	CONTESTED	06/06/25	o	
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL													

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12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	1191/2020		CEC-CICI JV and ORS. Vs ORIENTAL INSURANCE CO. LTD.	KAPIL KHER	9891072729	04-06-2025	2459		DECREE			
13	SH. M.K. NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	302	CS(COMM)	4845/2021	20.11.2021	MATRIX INDUSTRIAL SOLUTIONS VS AMKING TOOLS INDIA	AARTI BHALLA	9350320004	30.06.2025	1318	NA	CONTESTED	NA	NA	RECOVERY
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL													
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL													
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL													
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	59 / 2023	11.09.2018	ABOTT HEALTHCARE PVT. LTD. VS. S G S PHARCEUTICALS PVT. LTD.	SH. SHAKTI PRIYA NAIR	9891584230	03.06.2025	2458	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (COMM.)	115 / 2024	07.05.2024	P. K. SHAFI VS. INDIAN RAILWAY CATERING	SH. RAJIV DALAL	8826114343	04.06.2025	394	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/82/2020	12/10/2020	RADHA COTTON FACTORY Vs FOOD CORPORATION OF INDIA	Kumar Dushyant Singh	9811433704	09/06/2025	1701	NO	PETITION ALLOWED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/527/2023	18-9-23	M/S BLOOMSBURY PUBLISHING INDIA PRIVATE LIMITED Vs M/S NCBA EXPORTS PRIVATE LIMITED	Sh. Puneet Chopra	9818191100	03-06-25	624	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/257/2024	21-5-24	State Bank Of India Vs Manohar	Ms. Rani Bhardwaj	9643680913	04-06-25	379	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/26/2024	11-1-24	Nisha Soni Vs Mg Mobiles India Pvt Ltd	Sh. CM Goyal	9810652956	05-06-25	511	YES	DECREED	NA	NA	Suit for Recovery

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF EXECUTION	ACT OF DAYS SECTION
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS(COMM) 391/2020	15-12-20	EMU LINES PVT LTD VS KANCHAN MISHRA	UDAY KUMAR	9810868162	03-06-25	1631	YES	CONTESTED	NOT FILED	NOT APPLICABLE	SUIT FOR RECOVERY
			6, New Court Block-I	Commercial	CS(COMM) 57/2022	25-10-19	LIC HOUSING FINANCE LTD VS RITU CHAUDHARY	ASHISH MISHRA	NOT PROVIDED	30-06-25	2075	YES	CONTESTED	NOT FILED	NOT APPLICABLE	SUIT FOR RECOVERY
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS DJ/408/2019	15-7-19	SCHNEIDER ELECTRIC INDIA PVT. LTD. Vs IREO PVT. LTD.	Mr. Siddharth Swain	NOT AVAILABLE	03-06-25	2150	Yes	Contested	NA	NA	Recovery of Money—74
			17, New Court Block-I	Commercial	OMP (COMM.)/2/2025	45673	National Cooperative Consumer Federation of India Ltd Vs Prem Shankar Sole Prop of Chetna Electricals Pvt Ltd	Ms. Anju Bhattacharya	7840815890	45817	144	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996—34 and 36
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	NIL													
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 30/2021	8-1-21	M/S VANDA INC. VS M/S AJUNEA CLOTHING	Sh. Pradeep Kumar Saini	8800639800	05-06-25	1609	Yes	Decreed	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 654/2022	19-11-22	STATE BANK OF INDIA VS RAJ KUMAR	Sh. K. K. Singh	9810342732	04-06-25	928	Yes	Decreed	-	365	SUIT FOR RECOVERY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	OMP (I) (COMM.)	39/2025	16-04-2025	DEBDULAL BANERJEE Vs DRHARORS AESTHETICS PVT. LTD.	Sh. Sanampreet & Ravneet Singh	8800600664 & 8700139797	09-06-2025	54	--	ALLOWED	--	--	
				OMP (I) (COMM.)	40/2025	16-04-2025	RAHUL SHAWEL Vs DRHARORS AESTHETICS PRIVATE LIMITED	Sh. Sanampreet & Ravneet Singh	8800600664 & 8700139797	09-06-2025	54	--	ALLOWED	--	--	
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS (COMM)/2/2024	19.12.2023	PRESS (COUNTER CLAIM)	NA	NA	05.06.25	534	YES	REJECTED	-	-	
					CS (COMM)/142/2020	03.02.2020	TD Vs BIO VEDA ACTION	NA	NA	06.06.25	1950	YES	DECREED	-	-	
					CS (COMM)/538/2023	06.03.2023	GINEERS LIMITED (THRO	NA	NA	06.06.25	823	YES	LY DECREED/DISMI	-	-	



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37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	NIL													
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 424/2024	06.08.2024	PARITOSH JAIN VS HOUSE OF DIAGNOSTIC HELATH CARE PVT. LTD.	BABITA	7017895042	05.06.2025	303	YES	DECREED	NO	NO	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/322/2022	11-05-2022	KRISHAN PAL SINGH Vs N	satyinder kumar	9818384002	04-06-2025	1105	Yes	DECREED	Execution	noil	
			ROOM NO 208	Commercial	CS (COMM)/295/2024	17-05-2024	Jammu And Kashmir Bank	anurag sharma		06-06-2025	380	Yes	DECREED	Execution	noil	
			ROOM NO 208	Commercial	CS (COMM)/488/2021	25-11-2021	MANISH KEJRIWAL Vs RC	rajnikant		09-06-2025	1277	Yes	DISMISSED	Execution	noil	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL )	CS (COMM) 421/2024	05.08.2024	PUNJAB NATIONAL BANK VS HIMANSHU GOYAL	SANJAY KUMAR	9871980045	06.06.2025	305	NO	DECREED	EXECUTION	NO	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	CS (COMM)/499/2023	ACHALA JAIN VS SANJAY AHUJA	04-10-2023	RAM PRAKASH SONI	9958430361	03-06-2025	608 DAYS	-	DECREED	on not filed	fill date	
				COMMERCIAL	CS (COMM)/152/2023	RAHUL JAIN VS IFTIKHAR AHMED	20-03-2023	VINEET HANS	9811268978	10-06-2025	813 DAYS	-	DECREED	on not filed	fill date	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST														
44	SH.VINOD YADAV		613	Commercial Suit	CS (COMM)/ 665/2024	23-12-2024	ANIL SHARMA Vs MR PANKAJ KUMAR GUPTA	SH VIKAS KUMAR AGGARWAL	9717771646	02-06-2025	161	Decreed	NA	NA	Commercial Recovery Suit	
			613	Arbitration Petiton	OMP (COMM)/ 12/2024	27-05-2024	UNION OF INDIA Vs M/s Happy Electricals	SH. RANJEET KUMAR JHA	7838509141	05-06-2025	374	Dismissed	NA	NA	Section 34 of Arbitration & Conciliati	
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL													
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL													

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47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	NIL													
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	CS (COMM)/ 665/2024	23-12-2024	ANIL SHARMA Vs MR PANKAJ KUMAR GUPTA	SH VIKAS KUMAR AGGARWAL	9717771646	02-06-2025	161	Decreed	NA	NA	Commercial Recovery Suit	
			613	Arbitration Petiton	OMP (COMM)/ 12/2024	27-05-2024	UNION OF INDIA Vs M/s Happy Electricals	SH. RANJEET KUMAR JHA	7838509141	05-06-2025	374	Dismissed	NA	NA	Section 34 of Arbitration & Conciliati	
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	EXECTIONS	EXECUTION (COMM) 266/2023	11.05.2023	M/S OMSTAR CONSTRUCTION PVT LTD VS M/S WELCOM GROUP LTD	SH. ABHIJIT MITTAL	9999911484	06.06.2025	767 DAYS	NA	DISMISSED	NIL	NIL	
			614	EXECTIONS	EXECUTION (COMM) 37/2024	05.03.2024	M/S WELCOM GROUP CGHS LTD VS M/S OMSTAR CONSTRUCTION P. LTD	SH. ANIL PANWAR	9971366633	06.06.2025	458 DAYS	NIL	DECREED	NIL	NIL	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	327/2024	03.07.2024	ANURAG VAISHY Vs EXPERIOTECH PVT. LTD.	PAWAN PANDEY	9582306962	02.06.2025	334 DAYS	YES	CONTESTED DISMISSED	-	-	-
			509	CS(COMM)	351/2023	31.07.2023	LE MEUBLE OFFICE TECH PVT LTD Vs TEAMULTIMA SERVICES PVT LTD	SANJAY AGNIHOTRI	9990607480	03.06.2025	673 DAYS	YES	CONTESTED DISMISSED	-	-	-
			509	CS(COMM)	240/2024	30.04.2024	PUNJAB NATIONAL BANK VS VIRENDER KUMAR	VIKASH KUMAR	9650795147	04.06.2025	400 DAYS	YES	CONTESTED DECREED	-	-	-
			509	CS(COMM)	241/2024	30.04.2024	PUNJAB NATIONAL BANK VS KAMLESH DEVI	VIKASH KUMAR	9650795147	04.06.2025	400 DAYS	YES	CONTESTED DECREED	-	-	-
			509	CS(COMM)	218/2023	29.04.2023	AMETHI ENTERPRISES VS M/S GARGEY ENTERPRISES	ONKAR NATH ROY	9810229959	05.06.2025	768 DAYS	YES	DECREED	-	-	-
			509	CS(COMM)	153/2024	12.03.2024	SATIYA NARAYAN SHARMA VS WOLFONE PROJECTS(OPC) PVT. LTD.	KUSHAGRA BANSAL	9999468603	09.06.2025	454 DAYS	YES	CONTESTED DECREED	-	-	-
			509	CS(COMM)	534/2024	25.10.2024	M/S POLY INDIA VS M/S DECENT ENGINEERING	RAGHVENDRA PRATAP SINGH	9958581208	09.06.2025	227 DAYS	YES	CONTESTD DECREED	-	-	-